Annexure-6														
		Name of the Corporate Debtor: SUPREME BUNGALOWS PRIVATE LIMITED; Date of Commencement of CIRP: 14.06.2023; List of Creditors as on: 28.06.2023												
		List of Operational Creditors (Employees)												
SI N	Name of	Name of Employee	Date of Claim received		Details of Claims Admitted				Amount of	Amount of any mutual	Amount of Claim under	Amount of claim not		
	No. Authorised representative, if		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC	contingent claim	dues, that may be set off	Verification	admitted	Remarks, if any	
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	
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